Annexure-8 Name of the corporate debtor: NCR Rail Infrastructure Limited (formerly known as Arshiya Rail Infrastructure Limited); Date of commencement of CIRP: 07th March, 2024; List of creditors as on: 9th April 2025														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
					List of operational credito	rs (Other than Wo	orkmen and Emp	loyees and G	Sovernment Due	es)				
		Details of claim received		Details of claim admitted						<u> </u>	Amount of any			(Amount in ₹)
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	National Securities Depository Ltd	18-Mar-24	444,918.99	318,673.44	Annual Custody Fee	-	-	No	-	-	-	126,245.55	-	Not admitted amount also includes TDS of Rs. 29,506.80 which has been provisioned in the books of the Corporate Debtor.
2	IDBI Capital Markets & Securities Ltd	22-Mar-24	5,226,704.00	4,718,657.72	Service Charges	-	-	No	-	-	-	508,046.28	-	
3	VCRK and Co.	17-Apr-24	178,200.00	178,200.00	Professional Fees	-	-	No	-	-	-	-	-	
4	SBICAP Trustee Company Limited	18-Apr-24	17,658,012.00	-	Service Charges	-	-	No	-	-	-	17,658,012.00	-	
5	Concast Seel & Power Limited	18-Apr-24	5,480,530.00	5,480,530.00	Sale of Material	-	-	No	-	-	-	-	-	
6	Texmaco Rail & Engineering Limited (the erstwhile operational creditor Kalindee Rail Nirman (Engineers) Limited	03-May-24	83,428,767.00	58,120,130.00	Construction against Work Order	-	-	No	-	-	-	25,308,637.00	-	
7	Holistic HR & Security Pvt Ltd	22-May-24	4,421,925.00	4,346,978.00	Security Services	-	-	No		-	-	74,947.00	-	
8	Arshiya Northern FTWZ Limited	27-Jun-24	11,291,314.00		Electricity consumption by NCR Rail, since meter installed in ANFL	-	-	Yes	-	-	-	-	-	
9	HJA & Associates LLP	16-Sep-24	138,073.58	64,400.00	Professional Fees	-	-	No	_	-	-	73,673.58	-	Not admitted amount also includes TDS of Rs. 8,000/- which has been provisioned in the books of the Corporate Debtor.
	Total 128,268,444			84,518,883.16	-	-	-		-	-	-	43,749,561.41	-	
Note : S	Note : Status of claims is subject to further revision on the basis of verification of any additional documents/information as and when received.													